



\$~44 to 70

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(COMM) 189/2020 and I.A. Nos.626/2021, 638/2021

(44) ALOK KUMAR LODHA Plaintiff

versus

ASIAN HOTELS (NORTH) LTD. & ORS. Defendants

+ CS(COMM) 190/2020 and I.A. Nos.580/2021, 1692/2021

(45) SWEETY SURI Plaintiff

versus

ASIAN HOTELS (NORTH) LIMITED & ORS. Defendants

+ CS(COMM) 192/2020 and I.A. Nos.630/2021, 640/2021

(46) CHARU LODHA Plaintiff

versus

ASIAN HOTELS (NORTH) LTD. & ORS. Defendants

+ CS(COMM) 200/2020 and I.A. Nos.628/2021, 3339/2021

(47) H.S. NAG & ORS. Plaintiffs

versus

ASIAN HOTELS (NORTH) LIMITED Defendant

+ CS(COMM) 201/2020 and I.A. Nos.556/2021, 1689/2021

(48) SYED MUJTABA SHAH Plaintiff

versus

ASIAN HOTELS (NORTH) LIMITED & ORS. Defendants

+ CS(COMM) 202/2020 and I.A. Nos.523/2021, 572/2021

(49) RAM KRISHAN ASSOCIATES PVT. LTD. Plaintiff

versus

ASIAN HOTELS (NORTH) LIMITED & ORS. Defendants

+ CS(COMM) 203/2020 and I.A. Nos.558/2021, 636/2021

(50) M/S JAIPUR JEWEL PALACE Plaintiff

versus

ASIAN HOTELS (NORTH) LIMITED & ORS. Defendants

+ CS(COMM) 206/2020 and I.A. Nos.527/2021, 600/2021, 601/2021



- (51) REGENCY JEWELLERS Plaintiff
versus
ASIAN HOTELS (NORTH) LIMITED Defendant
- + CS(COMM) 208/2020 and I.A. Nos.517/2021, 1686/2021
(52) M/S. SHANTI VIJAY JEWELS Plaintiff
versus
ASIAN HOTELS (NORTH) LIMITED & ORS. Defendants
- + CS(COMM) 211/2020 and I.A. Nos.622/2021, 3283/2021
(53) MEENA RASTOGI SINCE DECEASED THRU LR..... Plaintiff
versus
ASIAN HOTELS (NORTH) LIMITED & ORS. Defendants
- + CS(COMM) 212/2020 and I.A. Nos.508/2021, 554/2021
(54) SHREE KHANNA GEMS Plaintiff
versus
ASIAN HOTELS (NORTH) LIMITED & ORS. Defendants
- + CS(COMM) 213/2020 and I.A. Nos.604/2021, 3282/2021
(55) AJAY KUMAR RASTOGI Plaintiff
versus
ASIAN HOTELS (NORTH) LIMITED Defendant
- + CS(COMM) 216/2020 and I.A. No.616/2021
(56) ARUN KUMAR JAIN Plaintiff
versus
ASIAN HOTELS (NORTH) LIMITED & ORS. Defendants
- + CS(COMM) 229/2020 and I.A. Nos.612/2021, 633/2021
(57) SHAW ART PALACE Plaintiff
versus
ASIAN HOTELS (NORTH) LTD. & ORS. Defendants
- + CS(COMM) 230/2020 and I.A. Nos.608/2021, 3268/2021
(58) RAJESH JAIN Plaintiff

Through:



- versus
ASIAN HOTELS (NORTH) LTD. Defendant
- + CS(COMM) 232/2020 and I.A. Nos.507/2021, 576/2021
(59) SUGREET BALA AHUJA & ANR. Plaintiffs
- versus
ASIAN HOTELS (NORTH) LTD. & ORS. Defendants
- + CS(COMM) 233/2020 and I.A. Nos.533/2021, 1691/2021
(60) BEENA JAIN Plaintiff
- versus
ASIAN HOTELS (NORTH) LIMITED & ORS. Defendants
- + CS(COMM) 234/2020 and I.A. Nos.578/2021, 634/2021
(61) KASHMIR CARPET INDUSTRIES EMPORIUM Plaintiff
- versus
ASIAN HOTELS (NORTH) LIMITED & ORS Defendants
- + CS(COMM) 235/2020 and I.A. Nos.552/2021, 635/2021
(62) KASHMIR CARPET PALACE Plaintiff
- versus
ASIAN HOTELS (NORTH) LIMITED & ORS. Defendants
- + CS(COMM) 236/2020 and I.A. Nos.574/2021, 1693/2021
(63) B.L. KAPOOR & ANR. Plaintiffs
- versus
ASIAN HOTELS (NORTH) LIMITED & ORS. Defendants
- + CS(COMM) 238/2020 and I.A. Nos.519/2021, 631/2021
(64) MAHARANI OF INDIA Plaintiff
- versus
ASIAN HOTELS (NORTH) LTD. & ORS. Defendants
- + CS(COMM) 239/2020 and I.A. Nos.515/2021, 526/2021
(65) TEHMINA SEN Plaintiff
- versus
ASIAN HOTELS (NORTH) LIMITED & ORS. Defendants



- + CS(COMM) 240/2020 and I.A. Nos.513/2021, 1687/2021
(66) V.P.SACHDEV Plaintiff
versus
ASIAN HOTELS (NORTH) LIMITED & ORS. Defendants
- + CS(COMM) 241/2020 and I.A. Nos.509/2021, 639/2021
(67) MR. FAROOQ AHMED & ANR. Plaintiffs
versus
ASIAN HOTELS (NORTH) LIMITED & ORS. Defendants
- + CS(COMM) 245/2020 and I.A. Nos.610/2021, 637/2021
(68) CRAFTO Plaintiff
versus
ASIAN HOTELS (NORTH) LTD. & ORS. Defendants
- + CS(COMM) 246/2020 and I.A. Nos.524/2021, 531/2021, 1981/2022,
1982/2022
(69) SULTAN AHMED Plaintiff
versus
ASIAN HOTELS (NORTH) LIMITED Defendant
- + CS(COMM) 247/2020 and I.A. Nos.511/2021, 1690/2021
(70) M/S NATIONAL COTTAGE EMPORIUM Plaintiff
versus
ASIAN HOTELS (NORTH) LTD. & ORS. Defendants

Through:

Counsel for plaintiffs:

Ms. Malvika Trivedi, Sr. Adv. along with Mr. Avishkar Singhvi, Mr. Nipun Katyal, Mr. Naved Ahmed, Mr. Shekhar Gupta, Ms. Mansha Gupta and Mr. Vivek Kumar, Advs.

Counsel for defendants:

Mr. Saurabh Kirpal, Sr. Adv. along with Mr. Sidhant Kumar, Ms. Manyaa Chankok, Ms. Aakanksha Kaul, Ms. Vidhi Udayshankar, Mr. Nikhil Arora and Mr. Aman, Advs.



CORAM:
HON'BLE MR. JUSTICE SACHIN DATTA

ORDER

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31.05.2023

IA. 626/2021 in CS(COMM) 189/2020
IA.580/2021 in CS(COMM) 190/2020
IA. 640/2021 in CS(COMM)192/2020
IA. 628/2021 in CS(COMM) 200/2020
IA. 556/2021 in CS(COMM) 201/2020
IA. 572/2021 in CS(COMM) 202/2020
IA. 558/2021 in CS(COMM) 203/2020
IA. 600/2021 in CS(COMM) 206/2020
IA. 517/2021 in CS(COMM) 208/2020
IA. 622/2021 in CS(COMM) 211/2020
IA. 554/2021 in CS(COMM) 212/2020
IA. 604/2021 in CS(COMM) 213/2020
IA. 616/2021 in CS(COMM) 216/2020
IA. 612/2021 in CS(COMM) 229/2020
IA. 608/2021 in CS(COMM) 230/2020
IA. 576/2021 in CS(COMM) 232/2020
IA. 533/2021 in CS(COMM) 233/2020
IA. 578/2021 in CS(COMM) 234/2020
IA. 552/2021 in CS(COMM) 235/2020
IA. 574/2021 in CS(COMM) 236/2020
IA. 519/2021 in CS(COMM)238/2020
IA. 515/2021 in CS(COMM) 239/2020
IA. 513/2021 in CS(COMM) 240/2020
IA. 509/2021 in CS(COMM) 241/2020
IA. 610/2021 in CS(COMM) 245/2020
IA. 531/2021 in CS(COMM) 246/2020
IA. 511/2021 in CS(COMM) 247/2020

Ms. Malvika Trivedi, learned senior counsel for the plaintiffs has been heard at some length.

List for remainder arguments on 01.06.2023.

SACHIN DATTA, J

MAY 31, 2023/cl